

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1286 of 2019

IN THE MATTER OF:

Shiv Kumar Malani

...Appellant

Versus

JM Financial Asset Reconstruction Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Abhijeet Sinha, Advocate.

For Respondents: Mr. Konaric Rishi Bhatnagar, Mr. S.K. Singhi and Mr. Ankur Singhi, Advocates for Respondent No.2.

Mr. Abhishek Anand, Ms. Honey Satpal and Mr. Viren Sharma, Advocates for JMFARC, Respondent.

ORDER

20.01.2020 Learned Counsel for the Appellant prays for and is allowed time to file rejoinder within two weeks.

Place the case 'for admission (after notice)' on **7th February, 2020.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)